

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (d) Reserve Bank of India have issued instructions to all the public sector banks regarding allotment of lockers. These instructions provide that atleast 80% of the lockers should be allotted by banks on first-cum-first-served basis and the remaining 20% on business considerations. The banks should not insist on fixed deposits as a prerequisite for allotment of lockers. There will, however, be no objection to banks seeking a deposit (but not as a condition for allotment) from the applicant who has been allotted a locker to cover the annual rent of the locker from the interest on the deposit. In the alternative, advance payment of locker rent for a period of 3 years may be collected from the locker holder.

Specific complaints of non-observance of the guidelines brought to the notice of the Government/Reserve Bank of India are promptly looked into for remedial action.

**Taking over of Small Companies by Large Companies**

5310. **SHRI LAKSHMAN MALLICK :** Will the Minister of FINANCE be pleased to state :

(a) whether there have come some cases into the notice of Government that the financial institutions have been involved in taking over by the large companies of some of the smaller units, including public sector undertakings, by passing on confidential information in their possession ; and

(b) if so, the details of such cases/reports during the last two years and corrective action taken by the Government in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) and (b) The Industrial Development Bank of India (IDBI) has reported that there are no cases where information of a confidential nature in the possession of financial institutions is passed on to larger companies in the process of taking over by these companies of some of the smaller units.

**Non-Official Representative of Sponsoring Bank in Board of RRBs**

5311. **SHRI BASUDEB ACHARIA :** Will the Minister of FINANCE be pleased

to state the basic considerations taken into account by sponsoring bank while selecting its non-official representative in the board of management of regional rural banks ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** Persons with knowledge of agriculture, small industry and other fields relevant to the functioning of regional rural banks are recommended by the Sponsoring banks for appointment as non-official directors on the Boards of the Regional Rural Banks. The Non-official directors are expected to reflect local aspirations and requirements of the area served by the RRBs.

**Demand of Low Density Polyethylene in the Country**

5312. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of COMMERCE be pleased to state :

(a) the annual demand for low density polyethylene (LDPE) in the country ;

(b) whether the demand is fully met by domestic production ;

(c) if not, the steps taken for the import of LDPE ; and

(d) whether Government propose to reduce the import duty on LDPE ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) :** (a) The annual demand of Low Density Polyethylene (LDPE) for the current year 1987-88 is estimated to be 1,85,000 M.T.

(b) No, Sir. The domestic production is estimated to be 80,000 MT.

(c) Import of LDPE is allowed to Actual Users under OGL. In addition, STC/IPCL have been authorised to import 50,000 tonnes of LDPE in the current year.

(d) Having regard to the international prices of LDPE, Government have reduced the basic customs duty on LDPE from 75 per cent advalorem to Rs. 3,000 per metric tonne with effect from 15th September 1987. However, auxiliary duty of customs, wherever leviable, was increased by 5 per cent (including LDPE) with effect from 19th September 1987.